

ITEM NO.7

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No.11029/2022

SOCIETY FOR PROTECTION OF UNBORN CHILD

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With IA No.148759/2023-EXEMPTION FROM FILING O.T. and IA No.148756/2023-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)

Date : 25-08-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Sanchar Anand, Adv.
Mr. Devendra Singh, AOR
Mr. Aman Kumar Thakur, Adv.
Mr. Arjun Rana, Adv.
Ms. Sumbul Ausaf, Adv.
Mr. Ajay Nain, Adv.
Mr. Anmol Harna, Adv.
Mr. Surinder Singh Lohchab, Adv.
Mr. Sahil Lohchab, Adv.
Mr. Kashmiri Singh Chahar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Counsel appearing on behalf of the petitioner seeks to withdraw the Petition to enable the petitioner to move the competent High Court.
- 2 The Petition is dismissed as withdrawn.

(CHETAN KUMAR)
A.R. - cum - P.S.

(RENU BALA GAMBHIR)
COURT MASTER